NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P. (IB)-50(MB)/2024

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024

NAME OF THE PARTIES:- **Decor Paper Mills Limited**
V/s
Mahashakti Plasto Private Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Chinmay Bhojale appeared for the Operational Creditor, and Counsel, Vaishnavi Shinde appeared for the Corporate Debtor.

Counsel for both parties was heard on the last date of the hearing. Written submissions filed by the parties have been taken on record. **Reserved for Orders.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
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